action is being taken by the Government.

[Translation]

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Steps to Check Floods

*129. SHRI RAMLAL RAHI: Will the Minister of WATER RESOURCES be pleased to state:

(a) the expenditure incurred on flood control measures vis-a-vis loss to crops due to monsoon and water-logging, during Fifth, Sixth and Seventh Five-Year-Plan periods;

(b) the extent to which the expenditure

incurred helped containing the floods;

(c) whether any durable and effective method has been evolved to control floods and water-logging in future; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE **MINISTRY OF WATER RESOURCES (SHRI** MANUBHAI KOTADIA): (a) Expenditure incurred on flood control measures, area given reasonable protection and loss to crops as reported by the State Governments are given in the table below:----

SI No	Plan/Year	Expenditure on works of flood management (Rs crores)	Additional area given reasonable protection (Mıllıon ha	Loss to crops as reported by the State Government (Rs. crores)
1	2	3	4	5
1	V Plan 1974-78	299	1.94	,989
2.	<i>Annual Plans</i> 1978-80	338	1 23	1,081
3.	<i>VI Plan</i> 1980-85	787	1.80	3,972
4.	<i>VII Plan</i> 1985-90	949*	0.84*	7,278*

(b) to (d). Floods cannot be controlled completely. But efforts can be made for reducing the extent and frequency of damage by construction of reservoirs, river embankments, town protection works, raising of villages, provision of drainage channels, landuse-zoning of the floods prone area and through a flood forecasting and flood warning system.

[English]

Encroachment of Land in Delhi by **Jhuggi Dwellers**

*130. SHRIK.S. RAO: Will the Minister of URBAN DEVELOPMENT be pleased to state: